							Annexure-2							
Name of	the corporate debtor: Pushpa Builders	Limited				Date of	commencement of CIRP: 2	0.09.2022				List of creditors as	on: 23.01.2024	
-						Unsecured financia	creditors belonging to an	y class of credi	itors					
Sl. No.	Name of creditor	Details of	f claim received			Details of claim a	lmitted		_	Amount of	1 1	Amount of claim not		Remarks, if any
		Date of		Amount of claim		I	red Amount covered by		r % of voti	-	of any	admitted	under verification	
		receipt of	[Amount in Rs.]	admitted	claim	by security	guarantee	related	share in C	CoC claim	mutual			
		claim				interest		party?			dues,			
		1 (10 0000	1001==011								that may			
	aveen Saronwala	16-10-2022	199155344	-	Unsecu		- 0	No	NA	0	0	19,91,55,344.00	-	Case preferred by the Creditor, the same is pending before Hon'ble NCLT. Claim barred by limitation
	C Software Private Limited	16-10-2022	212853514	-	Unsecu		- 0	No	NA	0	0	21,28,53,514.00	-	Case preferred by the Creditor, the same is pending before Hon'ble NCLT. Claim barred by limitation
3 K	avita Saronwala	16-10-2022	198101490	-	Unsecu	red	- 0	No	NA	0	0	19,81,01,490.00	-	Case preferred by the Creditor, the same is pending before Hon'ble NCLT. Claim barred by limitation
4 D	hruvanshu Builders & Promoters -	04-10-2022	778375000	-	Unsecu	red	- 0	No	NA	0	0	77,83,75,000.00	-	Not related to the Corporate Debtor.
T	hrough Sudhir Bhati													
5 Su	ushma Bajaj	01-04-2023	204952		Unsecu	red	- 0	No	NA	0	0		2,04,952.00	Reminder has been sent for stating reason for delay for submitting delayed claim. Reply awaited
6 La	axmi Narayan Sharma	14-02-2023	17500000		Unsecu	red	- 0	No	NA	0	0		1,75,00,000.00	Reminder has been sent for stating reason for delay for submitting delayed claim. Reply awaited
7 Si	mriti Kumar	16-02-2023	20000000	1.00	Unsecu	red	- 0	No	NA	0	0	1,99,99,999.00	-	Claim of the resident has been accepted at notional value (Rs.1) for substantiating their stake in CD.
8 Sa	anjiv Kaushik	16-02-2023	20000000	1.00	Unsecu	red	- 0	No	NA	0	0	1,99,99,999.00	-	Claim of the resident has been accepted at notional value (Rs.1) for substantiating their stake in CD.
9 N	irmala Devi	16-02-2023	20000000		Unsecu	red	- 0	No	NA	0	0		2,00,00,000.00	Reminder has been sent for stating reason for delay for submitting delayed claim. Reply awaited
10 A	lok Kapoor	05-01-2023	544635		Unsecu	red	- 0	No	NA	0	0	5,44,635.00	-	Submitting delayed claim. Reply awared
11 A	sha Kumari Sinha	05-01-2023	544600		Unsecu	red	- 0	No	NA	0	0	5,44,600.00	-	
	hailendra Singh	05-01-2023	1589075		Unsecu		- 0	No	NA	0	0	15.89.075.00	_	
	uchika Agarwal	05-01-2023	530000		Unsecu		- 0	No	NA	0	0	5,30,000.00	-	
	Iohneesh Tyagi	05-01-2023	718200		Unsecu		- 0	No	NA	0	0	7,18,200.00	-	
15 M	lanoj Kumar Sharma	05-01-2023	1175288		Unsecu	red	- 0	No	NA	0	0	11,75,288.00	-	Not related to the Community Debter
	alpana Devi	05-01-2023	300000		Unsecu	red	- 0	No	NA	0	0	3,00,000.00	-	Not related to the Corporate Debtor.
	tender Kumar	05-01-2023	871000		Unsecu	red	- 0	No	NA	0	0	8,71,000.00	-	
18 D	eepak Verma	05-01-2023	795150		Unsecu	red	- 0	No	NA	0	0	7,95,150.00	-	
19 A	run Prakash	05-01-2023	350000		Unsecu	red	- 0	No	NA	0	0	3,50,000.00	-	
20 A	mit Mann	05-01-2023	600000		Unsecu	red	- 0	No	NA	0	0	6,00,000.00	-	
21 G	unjan Kapoor	05-01-2023	683182		Unsecu	red	- 0	No	NA	0	0	6,83,182.00	-	
	rchana Choudhary	05-01-2023	1704721		Unsecu		- 0	No	NA	0	0	17,04,721.00	-	
23 Sa	andeep Choudhary	05-01-2023	808232		Unsecu		- 0	No	NA	0	0	8,08,232.00	-	
24 St	ushant Garg	08-12-2023	11000000	1.00	Unsecu	red	- 0	No	NA	0	0	1,09,99,999.00	-	Claim of the resident has been accepted at notional value (Rs.1) for substantiating their stake in CD.
25 N	itin & M.N Khanna	08-12-2023	7000000		Unsecu	red	- 0	No	NA	0	0		70,00,000.00	Reminder has been sent for stating reason for delay for submitting delayed claim. Reply awaited
26 A	run Lakhera	08-11-2023	16500000		Unsecu	red	- 0	No	NA	0	0		1,65,00,000.00	Reminder has been sent for stating reason for delay for submitting delayed claim. Reply awaited
27 Jy	rotsna Bakshi	13-08-2023	10000000		Unsecu	red	- 0	No	NA	0	0		1,00,00,000.00	Reminder has been sent for stating reason for delay for submitting delayed claim. Reply awaited
28 A	bhinav Dhar	13-08-2023	15000000		Unsecu	red	- 0	No	NA	0	0		1,50,00,000.00	Reminder has been sent for stating reason for delay for submitting delayed claim. Reply awaited
29 A	nil Kumar Raina	17-08-2023	No amount mentioned		Unsecu	red	- 0	No	NA	0	0			Reminder has been sent for stating reason for delay for submitting delayed claim. Reply awaited
30 Sv	wadesh	17-08-2023	13500000		Unsecu	red	- 0	No	NA	0	0		1,35,00,000.00	Reminder has been sent for stating reason for delay for submitting delayed claim. Reply awaited
31 Ra	ajesh Kalyan	18-08-2023	10000000		Unsecu	red	- 0	No	NA	0	0		1,00,00,000.00	Reminder has been sent for stating reason for delay for submitting delayed claim. Reply awaited

							1							I
32	Kaki Misri	17-08-2023	15000000		Unsecured	-	0	No	NA	0	0		1,50,00,000.00	Reminder has been sent for stating reason for delay for
		4 4 4 4 9 9 9 9												submitting delayed claim. Reply awaited
33	Daya Shankar Pandey	16-11-2023	15000000		Unsecured	-	0	No	NA	0	0		1,50,00,000.00	Reminder has been sent for stating reason for delay for
		00.40.0000												submitting delayed claim. Reply awaited
34	Pravina	02-12-2023	15500000		Unsecured	-	0	No	NA	0	0		1,55,00,000.00	Reminder has been sent for stating reason for delay for
		04.00.000			. ,									submitting delayed claim. Reply awaited
35	Kuldeep Kaur Bassan	21-08-2023	15000000		Unsecured	-	0	No	NA	0	0		1,50,00,000.00	Reminder has been sent for stating reason for delay for
26		40.44.0000	4500000						27.4		0		4 60 00 000 00	submitting delayed claim. Reply awaited
36	Rajesh Kumar Rai	13-11-2023	16000000		Unsecured	-	0	No	NA	0	0		1,60,00,000.00	Reminder has been sent for stating reason for delay for
		4= 40 0000												submitting delayed claim. Reply awaited
37	Simrat Ahluwalia	17-10-2023			Unsecured	-	0	No	NA	0	0	-	-	Reminder has been sent for stating reason for delay for
														submitting delayed claim. Reply awaited
														However the claimant stated no claim amount due against
														CD, she is having possession of the said flat/unit since
														2008
38	Dharmendra Mohan Saxena	16-12-2023	REGISTRY		Unsecured		0	No	NA	0	0			The claimant in the claim form stated the shop/unit is
30	Difamentia Wonan Saxena	10-12-2023	KEGISTKI		onscured	_		100	liva.			_	_	already registered in their name. However, verification of
														the same is not possible as due to non-cooperation of the
														ex-management, the RP doesn't have requisite
														information.
39	Bikram Singh	15-12-2023	REGISTRY		Unsecured	-	0	No	NA	0	0	-	-	Reminder has been sent for stating reason for delay for
"							,							submitting delayed claim. Reply awaited
40	Karan/ Rajat Saxena	23-12-2023	4500000		Unsecured	-	0	No	NA	0	0		45.00.000.00	Reminder has been sent for stating reason for delay for
													.,,	submitting delayed claim. Reply awaited
41	RWA Pushpa Akash Apartment	07-10-2023	39433765	-	Unsecured	-	0	No	NA	0	0	3,94,33,765.00	-	Wrong claim form has been received, the RP has advised
														to the claimant to file their claim in other category.
42	Sabihuddin Siddiquee	23-01-2024	7690461		Unsecured								76,90,461.00	Reminder has been sent for stating reason for delay for
	•													submitting delayed claim. Reply awaited
43	Kulwant Sandhu	06-01-2024	2844000		Unsecured								28,44,000.00	Reminder has been sent for stating reason for delay for
														submitting delayed claim. Reply awaited
44	Azad Singh	23-12-2023	REGISTRY		Unsecured									Reminder has been sent for stating reason for delay for
														submitting delayed claim. Reply awaited
	TOTAL		1691372609	3	-	0		0	-	0	0	1490133193	201239413	
											_			

NOTE: Kindly note that there are other Residents in various properties of the Corporate Debtor. However, details/names of these Residents are not known to the RP, as

1. Claim has not been preferred by them despite multiple visits

2. Information has neither been shared by the suspended management of the Corporate nor the Financial Creditors.

3. Information was not shared even after issuance of public notice.

Hence, the list maybe updated as and when these information/details are received to the RP